

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 2534
TO BE ANSWERED ON 21/03/2025

WAGES UNDER MGNREGS

2534 DR. M. THAMBIDURAI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) details of the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) along with the present wages being provided to the workers;
- (b) whether Government is aware that 100 days minimum wages is not being provided all over the country, as mandated;
- (c) if so, the details thereof and the reasons therefor; and
- (d) steps being taken by Government to provide at least 100 days of work and also to increase the wages being given to them?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)

(a)to (d): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment Scheme which provides for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work. It provides livelihood security, i.e. fall back options for livelihood for the rural households, when no better employment opportunity is available. Details of works completed, persondays generated and fund released to States/Union Territories under Mahatma Gandhi NREGS during the last three financial year and current year 2024-25 (as on 18.03.2025) is given below:

Financial Year	2021-22	2022-23	2023-24	2024-25
Persondays generated (in crore)	363.19	293.70	308.67	271.82
Works completed (in lakh)	89.96	94.45	84.25	86.67
Fund released (Rs. in crore)	98467.85	90810.99	89268.30	84803.66

As per Section 6(1) of Mahatma Gandhi NREGA, the Central Government may, by notification, specify the wage rate for unskilled work for Mahatma Gandhi NREGS workers. Accordingly, the Ministry of Rural Development notifies the wage rate for unskilled workers under Mahatma Gandhi NREGA every financial year. To compensate the Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) workers against inflation, the Ministry of Rural Development revises the wage rates every financial year based on the Consumer Price Index for Agricultural Labourer (CPI-AL). The revised wage rate is made applicable from 1st April of each financial year. The average increase in the notified wage rate from FY 2023-24 to FY 2024-25 is around 7%. Further, State can also give additional

wages to workers over and above the notified wage rate of the Government of India from their own resources.

Mahatma Gandhi NREGS wages are paid based on measurement of work done i.e. piece rate basis. Every State has its defined Schedule of Rates on the basis of which the work output is defined and used to calculate the wages for Mahatma Gandhi NREGS beneficiaries. The actual wage payable is calculated based on the output of the worker. However, each State/UT may provide over and above the wage-rate prescribed by the Central Government.

States/Union Territories wise notified wage rates for unskilled workers under Mahatma Gandhi NREGS for the current financial year 2024-25 are given at **Annexure**.

To provide adequate employment opportunities to rural households under Mahatma Gandhi NREGS, the Central Government has initiated several measures to generate awareness about the scheme. These include, (i) to initiate appropriate Information Education and Communication (IEC) campaigns including wall paintings for the wide dissemination of the provisions of the Mahatma Gandhi National Rural Employment Guarantee Act, 2005, (ii) to expand scope and coverage of demand registration system to ensure that demand for work under Mahatma Gandhi NREGA does not go unregistered, (iii) prepare plans in a participatory mode and approve them in the Gram Sabha, (iv) Organization of 'RozgarDiwas'.

The Government continuously monitors its implementation in order to ensure that employment is provided to eligible beneficiary within stipulated time frame, as per demand for work.

Annexure referred to in reply to parts (a)to(d) of RajyaSabhaUnstarred Question No. 2534 dated 21.03.2025.

States/Union Territories-wise notified wage rates for unskilled workers under Mahatma Gandhi NREGS for the current financial year 2024-25.

SI. No.	States/Union Territories	2024-25
1	Andhra Pradesh	300
2	Arunachal Pradesh	234
3	Assam	249
4	Bihar	245
5	Chhattisgarh	243
6	Goa	356
7	Gujarat	280
8	Haryana	374
9	Himachal Pradesh Non-Scheduled Areas	236
9(a)	Himachal Pradesh Scheduled Areas	295
10	Jammu - Kashmir	259
11	Ladakh	259
12	Jharkhand	245
13	Karnataka	349
14	Kerala	346
15	Madhya Pradesh	243
16	Maharashtra	297
17	Manipur	272
18	Meghalaya	254
19	Mizoram	266
20	Nagaland	234
21	Odisha	254
22	Punjab	322
23	Rajasthan	266
24	Sikkim	249
24 (a)	Sikkim (3 Gram Panchayats named Gnathang, Lachung and Lachen)	374
25	Tamil Nadu	319
26	Telangana	300
27	Tripura	242
28	Uttar Pradesh	237
29	Uttarakhand	237
30	West Bengal	250
31	Andaman	329
31(a)	Nicobar	347
32	Dadra and Nagar Haveli and Daman and Diu	324
33	Lakshadweep	315
34	Puducherry	319
